

- (iii) Supply of cylinders of different size for nondomestic users;
- (iv) Maintenance of separate registers by distributors for domestic and non-domestic users;
- (v) Re-allocation of customers from distributors indulging in mal-practices to other distributors;
- (vi) Placement of separate indents by distributors for domestic and nondomestic refills;
- (vii) Inspection by officers of oil companies at various levels;
- (viii) Issuance of the LPG (Regulation of Supply and Distribution) Order, 1988 by the Government, which empowers designated officials for entry, search and seizure in cases where unauthorised diversion takes place; and
- (ix) Introduction of Domestic Gas Consumer Cards in a phased manner;
- (x) Appropriate action against the erring LPG distributors in accordance with the Marketing Discipline Guidelines and Dealership Agreements.

#### **Categorisation and Pricing of Drugs**

1366. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have held any discussions with experts/manufacturers on the categorisation of drugs and pricing policy;

(b) if so, the details thereof;

(c) whether any objections have been raised to the pricing of drugs and revision thereof;

(d) if so, the details thereof; and

(e) the steps taken to ensure standard quality of drugs?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIA): (a) to (d) The Standing Committee constituted by the Department of Chemicals and Petrochemicals to consider various issues concerning the DPCO 1987 including Categorisation of drugs under different categories is being assisted by three Expert Groups. The associations of drug manufacturing companies had presented their view points on various issues concerning Pharmaceutical Industries including DPCO 1987 and recoveries under Drug Price Equalisation Account (DPEA). All the genuine problems pointed out by these associations would be taken into consideration while taking a final view in the matter.

(e) The requisite information is being collected from the Ministry of Health and Family Welfare and will be laid on the Table of the House.

#### **Supply of Uniforms to Indian Airlines Staff**

1367. SHRI V. SREENIVASA PRASAD:

SHRI YUSUF BEG:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it has been noticed often that the traffic staff of Indian Airlines do not present themselves with proper dress due to erratic supply of their uniforms;

(b) whether the issue is causing great discontent amongst the serving officials more particularly in the northern region of the Indian Airlines;

(c) whether IA has been spending much on this account but without any material change in the dress system; and

(d) if so, the facts thereof and details of purchases made by the Indian Airlines for both winter and summer

dresses during the past three years with particular reference to procurement in northern region, dates of supplies effected during the period to the staff?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.

(b) No, Sir. However, piecemeal requests from different sections of employees/Unions demanding additional items of uniform and improvement in the quality/quantity of the uniform material are received from time to time.

(c) No, Sir. The expenditure of uniform is considered reasonable, keeping in view the volume and quality.

(d) Does not arise.

#### **New Coach Factories**

1368 SHRI KUSUMA KRISHNA MURTHY:

SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of rail coach factories set up in the country so far and how many of them are proposed to be expanded during Eighth Plan period;

(b) whether the Government have a proposal to set up some new rail coach factory during the above plan period;

(c) if so, the places indentified for the location of the proposed rail coach factory;

(d) the other details thereof, and

(e) the targets fixed for the railway production units during each of the last three years and to what extent the targets have been achieved?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA):

(a) Only two rail coach factories have been set up by the railways in the country and one of them is proposed to be expanded during this period

(b) to (d) The need for setting up an additional rail coach factory is still being assessed taking into account the future requirements of the Railways for coaches vis-a-vis the existing facilities available and, as such, no decision with regard to its location can be taken at this stage.

(e) :

Year	Integral Coach Factory		Rail Coach Factory	
	Target	Achievement	Target	Achievement
1987-88	900	825	01	01
1988-89	900	900	120	120
1989-90	925	925	205	175

#### **Selling of DESU Property**

1369. SHRI MADAN LAL KHURANA: Will the Minister of ENERGY be pleased to state:

(a) whether certain cases of selling of D.E.S.U. property have come to light during the last six months;

(b) if so, the details thereof;

(c) the details of steps taken to safeguard the D.E.S.U. properties; and

(d) the details of action taken against the persons involved in the matter and the number of D.E.S.U. employees, if any, among them?